

1	2	3	4
9	Kerala	10	6
10	Madhya Pradesh	4	2
11	Maharashtra	47	13
12	Orissa	5	-
13	Puducherry	1	-
14	Punjab	4	2
15	Rajasthan	3	1
16	Tamil Nadu	25	16
17	Uttaranchal	3	-
18	Uttar Pradesh	8	3
19	West Bengal	7	1
TOTAL:		234	101

(d) It has since been decided to fix the minimum processing area limit uniformly at 50% for multi product SEZs as well as sector specific SEZs. In the case of Information Technology and Gems & Jewellery there is additional requirement of creating minimum built up processing area of 100,000 sq.m and 50,000 sq.m respectively.

(e) The quantum of exemptions and incentives is dependent on the investments and the export profits which cannot be estimated at this stage. The benefits derived from multiplier effect of the investments and additional economic activity in the SEZs and the employment generated will far outweigh the tax exemptions.

Aircraft without Electronic Warfare System

3696. DR. K. MALAISAMY:
SHRI S.P.M. SYED KHAN:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that 10 aircrafts were manufactured and delivered without Electronic Warfare System, on account of delay in finalizing the contract relating to Electronic Warfare System;

(b) whether it is also a fact that three aircrafts of HAL, fitted with inferior system, have proved to be ineffective; and

(c) whether it is also a fact that HAL is ill equipped in setting up repair and overhauling facilities, if so, what is holding up, and how long it will take to establish these facilities?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The General Contract of December, 2000 was signed with Russians for licence manufacture of Su-30 MK-I aircraft by HAL as per the Standard of Preparation (SOP) for direct purchased aircraft contracted by MoD in 1996. Electronic Warfare System was not included in the General Contract because the system was not identified for the aircraft at that time. The Su-30 MK-I aircraft manufactured by HAL under licence is of the same SOP as that of Stage III aircraft supplied directly by Russia.

(b) No, Sir.

(c) HAL is not ill equipped for setting up repair and overhauling facilities. Su-30 MK-I aircraft were inducted in the Air Force in 2004 and would become due for overhaul from 2010 onwards. The repair and overhaul facilities are planned to be set up by HAL in 2008.

Attack on TN fishermen by Sri Lankan Navy

3697. **SHRI C. PERUMAL:** Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware that a number of fishermen from Tamil Nadu are being attacked and killed by Sri Lankan Navy during the recent years;

(b) whether Government are also aware that attacks by Sri Lankan Navy have increased in the recent years;

(c) if so, the steps taken by Government to protect the fishermen of Tamil Nadu;

(d) how many fishermen belonging to south coastal area have been killed in such attacks, till now; and

(e) what are the details of compensation provided for the families of the deceased fishermen?